

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:633

ANSWERED ON:24.02.2011

SCHOLARSHIP SCHEME FOR MINORITIES

Das Shri Ram Sundar; Hussain Shri Syed Shah Nawaz; Shankar Alias Kushal Tiwari Shri Bhisma; Singh Shri Radhey Mohan

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government runs any scholarship scheme for minorities especially for students of muslim community;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any criteria for the said scholarship scheme;
- (d) if so, the details thereof;
- (e) the percentage of contribution given by the Union and State Governments;
- (f) the amount sanctioned under the said scheme during each of the last three years and the current year; and
- (g) the percentage of amount spent against the sanctioned amount, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a) and (b) Yes, Madam. The Union Government runs three scholarship schemes through the State Governments / Union Territory Administrations, namely, Pre-matric, Post-matric and Merit-cum-Means based scholarship schemes for the five notified minority communities i.e. Muslim, Christian, Sikh, Buddhist and Parsi. Apart from these, scholarship to meritorious girl students is given by Maulana Azad Education Foundation, an autonomous organisation under this Ministry. The Maulana Azad National Fellowship for research scholars at M.Phil and Ph.D levels is also implemented by this Ministry through University Grants Commission. All these scholarship schemes are available to students belonging to all the five notified minority communities including muslims.

(c) and (d) The details of the scholarship schemes and the criteria thereof are given below:-

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Name of the scholarship scheme	Minimum Percentage of marks required	Income ceiling of parents/guardian from all sources.
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Pre-matric	50% in previous final examination	Rs. 1 lakh per annum.
Post-matric	50% in previous final examination	Rs. 2 lakh per annum.
Merit-cum-Means based	50% in previous final examination	Rs. 2.5 lakh per annum
Meritorious girl students(MAEF)	55% in previous final examin	Rs. 1 lakh per annum
Maulana Azad National Fellowship	50% in previous final examin	Rs. 2.5 lakh per annum

Further, scholarships are not to be given to more than two students in a family.

(e) In respect of Pre-matric scholarship scheme, 75% share is contributed by the Union Government and 25% by State Governments. Expenditure on Post-matric, Merit-cum-means based scholarship schemes and Maulana Azad National Fellowship is borne entirely by the Central Government.

(f) The details of amount sanctioned under the said schemes during each of the last three years and the current year are given below:-

(Rupees in crore)

Scholarship Scheme	2007-08	2008-09	2009-10	2010-11
(as on 31.12.10)				

Pre-matric	Not launched	62.21	202.94	343.54	
Post-matric		9.63	70.63	148.74	184.24
Merit-cum-means		40.91	64.73	97.51	97.22
Meritorious girl students		4.81	14.48	18.08	20.79
Maulana Azad National Fellowship	Not launched	14.90	0.00		
Total		55.35	212.05	482.17	645.79

(g) Releases are made in a year only after Utilization Certificates of previous releases are received. While making further releases unutilized amount, if any, is adjusted. In respect of Merit-cum-means based and Post-matric scholarship schemes all States have submitted Utilization Certificate for the funds released in the previous years. In respect of Pre-matric Scholarship Scheme also all States have submitted Utilization Certificates for the funds released in the previous years, except Manipur which has not submitted Utilization Certificate for Rs.3.10 crores released in 2009-10. The Utilization Certificate for the amount released during 2010-11 is not yet due.